GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3857 ANSWERED ON:18.02.2014 STUDY ON WORKING OF POLICE De Dr. Ratna;Raghavan Shri M. K.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has recently conducted any study on the requirement of police personnel, police stations and improvement in the working of police personnel in the country;

(b) if so, the details thereof and the recommendations made on the basis of such study; and

(c) the follow-up action taken/being taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a)to(c): "Police" is a State subject as per Entry 2 of List-II of VIIth Schedule to the Constitution of India. As such, it is the primary responsibility of the State Governments to study the requirements of the police personnel, set up the requisite number of police stations and improve the working conditions of police personnel.

The Ministry of Home Affairs has also been implementing a Scheme for Modernization of State Police Forces with a view to supplement the efforts of the State Governments in tackling emerging challenges to internal security in the form of terrorism, urban policing etc.

The components of the Scheme for Modernization of State Police Forces and the requirements of State Police Forces are studied and reviewed from time to time and the Scheme is revised in the light of such studies. Bureau of Police Research & Development has been entrusted with the task of carrying out such a study in the month of January, 2014.